

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH  
244. CA/279/2022 IA/5/2022 CA/133/2023 IN CP/389(MB)2021

**IN THE MATTER OF**

Nitin C Nagda HUF

VS

Anusmera Realty ANd Infra Private Limited

Section 73(4) of the Companies Act, 2013

**Order Delivered on 15.05.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

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**ORDER**

Adjourned to **26.06.2024.**

Sd/-  
MADHU SINHA  
Member (Technical)  
Ziyaul

Sd/-  
REETA KOHLI  
Member (Judicial)